

DIVISION BENCH
COURT - II

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/482(KB)2019
IA(I.B.C)/440(KB)2024, IA(I.B.C)/550(KB)2024,
IA(I.B.C)/410(KB)2024, IA(I.B.C)/1552(KB)2022,
IA(I.B.C)/1551(KB)2022, IA(I.B.C)/796(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	STRESSED ASSETS STABLIZATION FUND VS E.R. TEXTILE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Ratnanko Banerji, Sr. Adv.] For the Applicant in IA(I.B.C)/440(KB)2024
Mr. Aman Agarwal, Adv.] IA(I.B.C)/550(KB)2024
Ms. Madhuj Barman, Adv.] IA(I.B.C)/796(KB)2024
Mr. Joy Saha, Sr. Adv.] For the Applicant/RP in
Mr. Ritoban Sarkar, Adv.] IA(I.B.C)/410(KB)2024
Mr. Avishek Das, Adv.]
Mr. Shoubhik Dey, Adv.]
Mr. T. V. Suresh Kumar, Adv.] For the Respondents in
Mr. N. A. Srinivasan, Adv.] IA(I.B.C)/410(KB)2024
Mr. Gokulakrishnan, Adv.] IA(I.B.C)/440(KB)2024
Ms. Aakanksha Nehra, Adv.] For Respondent No.6 in IA(I.B.C)/1551(KB)2022
Ms. Gunjan Nayyar, Adv.]

ORDER

1. Ld. Sr. Counsel/Counsel appearing on behalf of the parties present.
2. The Information Memorandum in regard to the CIRP proceedings be brought-on-record.

Ar.

3. IA(I.B.C)/410(KB)2024:

- a.** Heard Ld. Counsel appearing on behalf of Annapoorani Textiles Pvt. Ltd. in full.
- b.** List the matter for continuation of arguments on **03.05.2024** at **12:30 P.M.**

4. IA(I.B.C)/440(KB)2024 and IA(I.B.C)/550(KB)2024:

- a.** List the matter for further consideration on **03.05.2024** at **12:30 P.M.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)